

O.A.No.64/2012  
A.W.  
C.C.P.No.68/2010  
In  
O.A.No.322/2008  
A.W.  
O.A.No.493/2011  
A.W.  
R.A.13/2010  
In  
O.A.No.322/2008  
A.W.  
(Record of O.A.Nos.145/1999 and 642/2002

04.02.2014.

App: Sri Praveen Kumar, learned counsel for the applicant.  
 Resp: Sri P.K. Awasthi holding brief for Sri A.K. Chatirovedi and Sri Deepak Shukla, are present. None for Sri Sunil Sharma.

Sri Praveen Kumar, learned counsel, who is the counsel on record make a submissions that he intends to file his Vakalatnama in O.A.No.493/2011 and other O.As. and he may be given one days time to do the same. Sri Deepak Shukla, learned counsel for the respondents raised some preliminary objection on the ground of maintainability of the O.A.

List this case on 05.02.2014 for hearing as Part heard.

O.R  
 Vakalatnama  
 filed in OA 493/11  
 & R.A.13/2010 in OA 322/08  
 has been filed by  
 Mr. Praveen Kumar Adv.

Amit/

5/2/2014

J. Chander.  
 (Ms. Jayati Chandra)  
 Member (A)

OA  
copy of order  
Dated 05-2-14  
return  
06-2-14

for applicant: Sri Praveen Kumar  
 for respondents: Sri S.P. Singh  
 Case called out: Sri Praveen Kumar.  
 Learned counsel for the applicant made a statement at the Bar that he wishes to withdraw the OA in view of the relief claimed in the OA No. 64/12. Accordingly the OA is dismissed as withdrawn.

(M. Nagarajan)  
 M(5)

J. Ch  
 (Ms. Jayati Chandra)  
 M(A)